

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

1. C.P. (IB)-1286(MB)2022

CORAM:

SHRI SHYAM BABU GAUTAM JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (T) HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 19.12.2022**

NAME OF PARTIES: - Axis Trustee Services Limited
V/s
Rivaaz Trade Ventures Private Limited

APPEARANCE :

FOR FINANCIAL CREDITOR : Adv. Nipa
FOR CORPORATE DETOR : Absent.

Section: U/S 7 of the Insolvency and Bankruptcy Code, 2016
ORDER

The matter is taken up through Virtual Hearing (VC).

The Counsel for the Operational Creditor submits that Court Notice be issued to the Respondent. **Registry is directed** to issue Court Notice to the Respondent intimating the next date of hearing and file Compliance Report to this Bench. List the matter for hearing on **09.01.2023**.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)
19.12.2022
AARTI

Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)